

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

129. I.A. 5535/2023  
I.A. 4758/2023  
I.A. 4671/2023  
I.A. 4117/2023  
IN  
C.P.(IB)-1047(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)  
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Cosmos Co-Operative Bank Limited  
V/s.  
Mr. Ishrat Ali Mirza

SECTION 95(1) OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Adv. Agam H. Maloo for the Applicant in I.A. 4117/2023 and Adv. Shreyansh Desai for the Cosmos Bank are present.
2. Adv. Amrit Pal Singh appeared on behalf of Advocate on record, Mr. Chintan Bhuvra and submitted that Advocate on record is not available due to bereavement in his family.
3. Request is considered. List this matter on **21.03.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)